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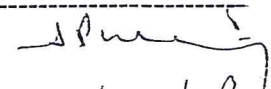

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/179/IB/2018
NAME OF THE PETITIONER : SSA & COMPANY
NAME OF THE RESPONDENT : FLORIND SHOES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	S. PARITHASARATHY	Counsel for Petitioner	
2.	Aditya Mukerjee	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the settlement talks between the parties has failed and prayed for time to file counter. He is directed to file counter and furnish a copy of the same to the other side prior to the next date of hearing. Time is enlarged at request. Put up on 11.07.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)